

12.28 hrs

COMMITTEE ON PETITIONS

Seventeenth Report

SHRI K.P. TEWARI (Allahabad) : I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Petitions.

COMMITTEE ON SUBORDINATE LEGISLATION

Twenty-fifth Report

SHRI R.S. SPARROW (Jullunder) : I beg to present the Twenty-fifth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

JOINT COMMITTEE ON OFFICES OF PROFIT

Tenth Report

SHRI JAMILUR RAHMAN (Kishanganj) : I beg to present the Tenth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.30 hrs.

BANKING SERVICE COMMISSION BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a Commission for the recruitment and selection of officers for appointment to services and posts in public sector banks and for matters

connected therewith or incidental thereto.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the establishment of a Commission for the recruitment and selection of officers for appointment to services and posts in public sector banks and for matters connected therewith or incidental thereto.”

The Motion was Adopted.

SHRI JANARDHANA POOJARY : Sir, I introduce* the Bill.

12.32 hrs.

MATTERS UNDER RULE 377

- (i) Demand for declaring Allahabad University a Central University before its centenary celebration in 1985.

SHRI K.P. TEWARI (Allahabad) : Sir, Allahabad University is celebrating its centenary in 1985. This is one of the foremost Universities of the country which had produced quite a large number of brilliant and illustrious scholars and administrators in the past, most of them in the IAS and IFS. But now the standard of education in this University is deteriorating day by day because of paucity of funds. The University is not in a position to cope with the increasing demands of the students such as building of new hostels, more library facilities and other educational amenities, due to which the strength of the students is falling steeply. If this University is not included in the list of the Central Universities immediately, I am afraid the situation will become irretrievable.

I would request Government of India through the Education Minister

* Published in Gazette of India Extraordinary, Part II, section 2, dated 7.5.1984.

* Introduced the recommendation of the President.

kindly to declare this University as a Central University before the University celebrates its Centenary next year.

- (ii) Need for providing jobs to the unemployed and payment of unemployment allowance to persons whom Government fails to give job in one year.

श्री मनी राल बागड़ी (हिसार) :
उपाध्यक्ष महोदय, देश में बढ़ती हुई बेकारी को ज्यों-ज्यों रोकने की कोशिश की गई, वह बढ़ती ही गई। अब चरम-सीमा पर है। पढ़े-लिखों की तादाद बढ़ रही है, गांवों में जमीन सिकुड़ रही है, आबादी बढ़ रही है। बेकारों की तादाद में आजादी से पहले और अब में आकाश-पाताल का अन्तर हो गया है। बेकारी को कम न किया गया तो देश खत्म हो जायेगा। सिर्फ नगरों से नहीं अमल से काम करना होगा।

1. सरकार की फिजूल खर्ची कम की जाये,

2. आमदनी और खर्च पर रोक लगायें,

3. देश के चन्द घरानों की पूंजी को बढ़ने से रोका जाये,

4. आमदनी और खर्च का जो फर्क दरिद्र और बड़े में है, उसको रोका जाये,

इन उपायों से जो पूंजी बचे, उससे बेकारी घटाने के लिए नीचे लिखे यत्न किये जायें :—

(1) एक खेतिहर पल्टन बनायें, जो जमीन नकारी पड़ी है, उसको काश्त के काबिल बनायें। सरकार उस खेतिहर पल्टन को उजरत और सहुलियत दे।

(2) अनपढ़ प्रौढ़ नर-नारियों की पढ़ाई के लिए शिक्षा पलटन बनाई जाये, जिससे देश की अनपढ़ता खत्म हो और पढ़े-लिखे लड़कों और लड़कियों को काम मिल सके।

(3) छोटे-छोटे काम-धन्धों जैसे सड़क निर्माण, बांध इत्यादि के वास्ते मजदूर पलटन बनाई जाये जो बड़ी मशीनों के बगैर रचना का काम पूरा कर सकें।

(4) घर-घर में से एक प्राणी को सरकारी या गैर-सरकारी काम जरूर मिले।

(5) बेकार लोगों को एक साल तक अगर गवर्नमेंट काम न दे सके, तो बेकार लोगों को कम से कम 400 रुपये बेकारी भत्ता प्रतिमास दिया जाना चाहिये।

- (iii) Need for giving more benefits and facilities to the freedom fighters.

SHRI N. DENNIS (Nagercoil) :
Sir, the demand of the freedom fighters for extension of benefits referred herein have to be redressed at the earliest. House-sites have to be allotted to deserving freedom fighters. The rules and regulations for providing employment and educational benefits for the children of freedom fighters have to be extended and strictly implemented. "Thamara Pathrams" have to be awarded to all genuine freedom fighters without further delay. They have to be given due honour by extending invitations to all States and Central Government functions. Welfare centres in every Taluk have to be opened to protect and safeguard the needy among them. Their pension amount has to be enhanced to suit the present day living conditions. They have to be provided with representation of nomination to the State and Central